<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 292 OF 2014 & IA NO. 25 OF 2015 & IA NO. 216 OF 2016

Dated: 28th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

| Gujarat Gas Co. Ltd. | Versu | Appellant(s) |
|--|-------|--|
| Petroleum & Natural Gas Regulatory Board & Anr Respondent(s) | | |
| Counsel for the Appellant(s) | : | Ms. Raveena Dhamija |
| Counsel for the Respondent(s) | : | Ms. Sonali Malhotra Mr. Amit Sanduja Mr. Sumit Kishore for R.1 |
| | | Ms. Nikita Choukse for R.2 |

<u>ORDER</u>

At the request of learned counsel for respondent No.2, the matter is adjourned to <u>28.07.2017.</u>

(B.N. Talukdar) Technical Member (P&NG) (Justice Ranjana P. Desai) Chairperson

Ts/vg